

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.420
CP(CAA)/77/ND/2023

IN THE MATTER OF:

YG Estates Pvt Ltd and Softgate technologies ... Applicant
Pvt Ltd

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Ashish Singh, Adv. Deepika
For the Respondent :
For the RD : Adv. Shankari Mishra, Adv. Aakash Sharma
For the OL : Adv. Kartikeya Asthana
For the IT Department : Adv. Prashant Meharchandani Sr. SC-IT, Adv. Akshat
Singh, Jr. SC-IT, Adv. Utkarsh Kandpal

HYBRID HEARING (PHYSICAL & VC)

ORDER

No representation on behalf of the Applicant. List the matter on **13.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)